SHRI M. VALIULLA: May I know why, during those five times, his tender was accepted even though it was not the lowest?

Mr. CHAIRMAN: He has said that he was the lowest of the experienced and financially solvent tenderers.

SHRI M. VALIULLA: May I know, Sir, the total tonnage of import cargo that will be handled by the firm?

SHRI O. V. ALAGESAN: I do not have the figure just now but I can supply it to the hon. Member

SHRI M. VALIULLA: What is the rate. Sir, at which the tenders were accepted?

SHRI O. V. ALAGESAN: They vary for different years. In 194IJ-50 it was Rs. 1,60,000; in 1950-51 it was Rs. 49,812; in 1951-52 it was Rs. 1 lakh and odd.

SHRI M. VALIULLA: Whether it is the lowest or the highest, the same contractor is going to be given the contract. Does the Government think that it is advisable to go on calling for tenders also in the future?

MR. CHAIRMAN: Shri Valiulla, next question.

ASSISTANCE FROM THE UNICEF

- -303. SHRI M. VALIULLA: Will the Minister for HEALTH be pleased to state:
- (a) the nature of assistance received from the United Nations International Children's Emergency Fund fo_r the maternity and child health programmes in Uttar Pradesh, Madras, Mysore and Travancore-Coehin; and
- (b) the progress so far made in those States with that assistance?

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRA-SEKHAR): (a) There are no United

Nations International Children's Emergency Fund assisted maternity and child health projects in Madras and Mysore States. UNICEF have, however, allocated funds as follows for the development of maternity and child health services in Uttar Pradesh, West Bengal, Bihar and Travancore Cochin:

 Uttar Pradesh
 ...
 230,000

 West Bengal
 ...
 306,000

 Bihar
 ...
 215,000

 Travancore-Cochin
 ...
 105,000

 Total
 ...
 856,000

(b) The plan of operations for maternity and child health prograrry-mes in these four States is still under consideration with UNICEF and WHO authorities. The implementation of the projects will begin as soon as agreed plans are executed between the Central and State Governments concerned and UNICEF.

SHRI M. VALIULLA: Who sends the proposals for the establishment of these centres?

SHRIMATI M. CHANDRASEKHAR: The States.

SHRI M. VALIULLA: How are me States informed that they are to send proposals?

SHRIMATI M. CH ANDRASEKHAR: According to their needs.

SHRI M. VALIULLA: How are they to know that there is a fund available?

MR. CHAIRMAN: They read the papers, I suppose

SHRI M. VALIULLA: What is the amount now available for distribution according to the proposals and what is the amount allotted?

SHRIMATI M. CHANDRASEKHAR: Sir, I just now informed the hon. Member that the total is about \$856,000 for the programmes which are going to be undertaken shortly.

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SHRI M. VALIULLA: Are there any new programmes undertaken before this?

SHRIMATI M. CHANDRASEKHAR: There are two new programmes, one is supplies and equipment for a milk plant in Bombay State worth about \$225,000 and the other is supplies and equipment for a Maternity and Child Welfare Centre in Travancore-Cochin State for about \$104,000.

SHRI M. VALIULLA: How is the money spent on feeding projects?

SHRIMATI M. CHANDRASEKHAR: For the feeding projects skimmed milk powder and rice are given which are distributed to children and expectant and nursing mothers.

SHRI V. G. GOPAL: To which agency was the \$215,000 for Bihar allotted?

SHRIMATI M. CHANDRASEKHAR: It has not yet been allocated. It is hoped that it will be allocated shortly.

SHRI R. U. AGNIBHOJ: What were the recommendations of the States of Mysore and Madras in this respect, for we find that no money was allotted and no schemes were sanctioned for Madras and Mysore?

SHRIMATI M. CHANDRASEKHAR: We had no schemes from them.

SHRI M. VALIULLA: Is this annual or ig it for a particular period?

PROF. G. RANGA: Ad hoc.

SHRIMATI M. CHANDRASEKHAR: It is for a whole project which may extend to two or three years.

SHRI M. VALIULLA: How long will it extend?

SHRIMATI M. CHANDRASEKHAR: I have no idea, Sir.

MR. CHAIRMAN: Till the money is spent.

to Questions

FOREIGN EXPERT FOR FERTILISER RESEARCH IN INDIA

*304. Komari SHOILA **BALA** DAS: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

- (a) whether it is a fact that a foreign expert. Dr. Frank W. Parker is coming to India for two years to advise Government in research work on fertilisers: and
- (b) if the answer to part (a) above be in the affirmative,
 - (i) what will be his salary and terms of appointment; and
 - (ii) whethen the Government of India are bearing all his expenses?

THE DEPUTY MINISTER FOR FOOD AND AGRICULTURE (SHRI M. V. KRISHNAPPA): (a) Dr. Parker arrived in India in July 1953. He is assigned to the Ministry of Food and Agriculture for a period of two years under the Point Four Programme to advise on general agricultural matters specially in the field of agricultural extension, training, fertilisers, soil survey and soil conservation.

(b) His salary and cost of travel from the U.S.A. to India and back are paid by the Government of U.S.A. The Government of India will re-im-burse income-tax if any assessed in India and is responsible for providing him office accommodation, secretarial assistance and internal transport.

KUMARI SHOILA BALA DAS: Will he tour the different States or will he stay at Delhi?

SHRI M. V. KRISHNAPPA: His headquarters is at New Delhi; he is attached to our Ministry and wherever he finds work, anywhere in India, in the different States, he will go.